

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.31 of 2011

Dated: 16th March, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Narayanapur Power Company (P) Ltd.Appellant (s)

Versus

Karnataka Electricity Regulatory Commission & Anr. ... Respondent (s)

Counsel for the Appellant (s) : Mr. Sanjiv Kumar Saxena

Counsel for the Respondent (s):

ORDER

Admit. Issue notice to both the Respondents. Dasti is permitted.

Post the matter for hearing on **11.04.2011.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ss/rkt